

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 13<sup>th</sup> August, 2020

## <u>NOTICE</u>

Hon'ble Mr. V.P. Singh, Member (Technical) is proceeding on C/L. The Bench (10:30 AM) notified for holding Virtual Court of Chairperson on 14<sup>th</sup> August, 2020 is re-constituted. Composition of the re-constituted Bench shall be as under: -

- 1. Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson
- 2. Hon'ble Dr. Alok Srivastava, Member (Technical)
- 3. Hon'ble Ms. Shreesha Merla, Member(Technical)

By order of the Hon'ble ActingChairperson

-Sd/-

(Peeush Pandey) Registrar